

an>

Title: Introduction of the Goods and Services Tax (Compensation to States) Bill, 2017.

SHRI ARUN JAITLEY: I beg to move for leave to introduce a Bill to provide for compensation to the States for the loss of revenue arising on account of implementation of the goods and services tax in pursuance of the provisions of the Constitution (One Hundred and First Amendment) Act, 2016.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compensation to the States for the loss of revenue arising on account of implementation of the goods and services tax in pursuance of the provisions of the Constitution (One Hundred and First Amendment) Act, 2016."

The motion was adopted.

SHRI ARUN JAITLEY: I introduce** the Bill.

12.14 hours